

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.2132
ANSWERED ON 24.12.2018**

**INCLUSION OF RELIGIOUS PLACES OF ANDHRA PRADESH UNDER
PRASHAD SCHEME**

2132. SHRI M. MURALI MOHAN:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has taken up any work in Andhra Pradesh to be implemented under Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) Scheme and if so, the details thereof;**
- (b) whether the Government is considering to include Rajahmundry, East Godavari District, Andhra Pradesh under PRASHAD Scheme and if so, the details thereof;**
- (c) whether the popular pilgrimage places like, Tirupati, Antarvedi, Annavaram Temples in East Godavari District and Simhachalam Temple in Visakhapatnam and in Arasavalli Temple in Srikakulam District of Andhra Pradesh have been included under PRASHAD Scheme; and**
- (d) if so, the details thereof along with the funds sanctioned and allotted for each temple?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K.J. ALPHONS)**

(a) to (d): Development of pilgrimage places is the responsibility of respective State Governments/Union Territories. However, Ministry of Tourism, under the scheme "Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive" (PRASHAD) provides Central Financial Assistance for infrastructure development and beautification of tourist spots on receipt of suitable DPRs submitted by State Governments/Union Territories, subject to availability of

funds, liquidation of pending utilisation certificate against the fund released earlier and adherence to the relevant scheme guidelines. Identification of more destinations under the scheme is a continuous process, which is to be considered only on receipt of request from respective State Governments, once the ongoing projects in the State are completed.

The details of the projects in Andhra Pradesh approved by Ministry of Tourism under this is as follows:

- (i) “Development of Amaravati Town, Guntur District as a Tourist Destination” sanctioned in 2015-16 at the cost of Rs.28.36 Crore. The amount Rs.22.69 Crore has been released so far.**
- (ii) “Development of Srisailam Temple” sanctioned in 2017-18 at the cost of Rs.47.45 Crore. The amount Rs.33.79 Crore has been released so far.**
